

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s).35141/2019

(Arising out of impugned final judgment and order dated 11-01-2019 in OA No. 20/233/2018 11-01-2019 in OA No. 20/274/2018 11-01-2019 in OA No. 20/612/2012 11-01-2019 in OA No. 20/740/2017 11-01-2019 in OA No. 20/614/2012 11-01-2019 in OA No. 20/828/2015 11-01-2019 in OA No. 20/816/2017 11-01-2019 in OA No. 20/230/2017 11-01-2019 in OA No. 20/1219/2015 passed by the Central Administrative Tribunal At Hyderabad)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

V.V. UDAY KUMAR & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.169415/2019-CONDONATION OF DELAY IN FILING SLPs)

Date : 25-11-2019 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. R. Bala Subramanian, Sr. Adv.
Mr. Sunil Kumar Verma, Adv.
For Mr. Raj Bahadur Yadav, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag with SLP(C) Diary No.28200/2019.

(SANJAY KUMAR-II)
COURT MASTER (SH)

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR